

Government of West Bengal Legislative Department

West Bengal Act VII of 1957

The West Bengal

Appropriation (No. 2) Act, 1957

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THE WEST BENGAL APPROPRIATION (NO. 2) ACT, 1957

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 11th July, 1957.]

[11th July, 1957.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958;

It is hereby enacted in the Eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:

- This Act may be called the West Bengal Appropriation (No. 2) Act, 1957.
- 2. In addition to the sum of fifty-one crores, sixty-two lakhs and sixteen thousand rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1957, there may be paid and applied from Act VI of and out of the Consolidated Fund of West Bengal, sums not 1957. exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees sixty-two crores, forty-four lakhs, forty-four thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1958, in respect of the services specified in column 2 of the Schedule.

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The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1958.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

(See Scottons & and 6.)					
1	2	the land	3		
Grant No.	Services and purposes.	Sums not exceeding			
		Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Re.	
1	A—Direct Demand on the Revenue. 4—Taxes on Income other than Corporation Tax and Estate Duty.	3,28,000		3,28,00	
2	7—Land Revenue	2,77,77,000		2,77,77,00	
	and other Capital Accounts outside the Revenue Account.	al to the	e disserti si Li disperti si		
	65—Payment of Compensation to Land Holders, etc., on the abolition of the Zemindary System.	49,58,000		49,58,00	
	Total—Grant No. 2	3,27,35,000		3,27,35,00	
	Taward on the Boyonya				
	A—Direct Demand on the Revenue. 8—State Excise Duties	24,17,000		24,17,00	
	4 9—Stamps	5,00,000		5,00,00	
	5 10—Forest	49,00,000		49,00,00	
	6 11—Registration	12,74,000		12,74,00	
	7 12—Taxes on Vehicles		2,25,000	2,25,00	
	8 13—Other Taxes and Duties	17,42,000		17,42,00	

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		Sums		
Grant No.	Services and purposes	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.	odkola jeb Veliko Lande	ndissa di A un interior	
9	17—Interest on Irrigation Works (Commercial).	orticalis viet	21,54,000	21,54,000
ſ	XVII—Irrigation —Working expenses	13,07,000		13,07,000
	18—Other Revenue expenditure financed from Ordinary Revenues.	1,08,93,000	or decide	1,08,93,000
	H—Civil Works and Miscellaneous Public Improvements.			
	51A—Interest on Capital Outlay on Multi- purpose River Schemes.	0.40	61,61,000	61,61,000
	51B—Other Revenue expenditure connected with Multipurpose River Schemes.	9,30,000		9,30,000
10	CC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.	TO (SEC)		
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).	37,46,000		37,46,000
	HH—Gapital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	87,45,000		87,45,000
	Total—Grant No. 10	2,56,21,000	61,61,000	3,17,82,000

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G .	Services and purposes.	Sums not exceeding .			
Grant No.		Voted by the Legis- lative Assembly.	Charged on the Con- solidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	E-Debt Services.	The state of			
11	22—Interest on Debt and other obligations	••	1,07,05,000	1,07,05,000	
12	23—Appropriation for Reduction or Avoidance of Debt.	den's Juliani	1,54,47,000	1,54,47,000	
	F—Civil Administration.				
13	25—General Administration	1,83,23,000	6,18,000	1,89,41,000	
14	27—Administration of Justice	52,96,000	16,22,000	69,18,000	
15	28—Jails and Convict Settlements	49,47,000		49,47,000	
16	29—Police	4,24,62,000		4,24,62,000	
17	30—Ports and Pilotage	4,76,000		4,76,000	
18	36—Scientific Departments	41,000		41,000	
19	37—Education	6,28,53,000		6,28,53,000	
20	38—Medical	2,82,59,000	17,000	2,82,76,000	
21	39—Public Health	1,41,43,000		1,41,43,000	
	to be the				
	40—Agriculture—Agriculture	3,14,11,000		3,14,11,000	
	FF—Civil Administration—Capital Account outside the Revenue Account.				
22	71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	66,49,000		66,49,000	
	Total—Grant No. 22	3,80,60,000		3,80,60,000	
99	F—Civil Administration.	10.07.000		10.07.00	
23	40—Agriculture—Fisheries	18,67,000	•	18,67,000	
25	41—Veterinary	22,94,000		22,94,000	
25	42—Co-operation	26,79,000		26,79,000	

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		Sums not exceeding		
ant o.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
1	43—Industries—Industries	37,17,000	(100.5.42)	37,17,000
	H—Civil Works and Miscellaneous Public Improvements.			
	52—Interest on Capital Outlay on Electricity Schemes.		*	
	52A—Other Revenue expenditure connected with Electricity Schemes.			
	XLI—Receipts from Electricity Schemes— Working expenses.	/m	un de la constante	
26	HH—Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.	mater lange	PANT HA	
	53—Capital Outlay on Electricity Schemes met out of Revenue.	Acres (alta) (al	11.00.00	
	FF—Civil Administration—Capital Account outside the Revenue Account.			
11	72—Capital Outlay on Industrial Development outside the Revenue Account.	66,56,000		66,56,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account,	per die	W. 1.14	
l	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.			••
	Total—Grant No. 26	1,03,73,000	• • • •	1,03,73,000
	F—Civil Administration.	TOTOR CHOICE	The Server	
1	43—Industries—Cottage Industries	65,47,000		65,47,000
27	FF—Civil Administration—Capital Account outside the Revenue Account.	Carlo Sales		un i
	72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.	2,56,000		2,56,000
	Total—Grant No. 27	68,03,000	••	68,03,000

(Schedule.)

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(Schedule.)						
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		Sums	not exceeding			
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Con- solidated Fund.	Total		
ilg s		Rs.	Rs.	Rs		
	F—Civil Administration.			- 400		
28	43—Industries—Cinchona	20,39,000	- U-	20,3		
29	47—Miscellaneous Departments	action of the second				
30	47—Miscellaneous Departments—Fire Services.	19,90,000		19,9		
31	47—Miscellaneous Departments—Excluding Fire Services.	45,35,000		45,		
	H—Civil Works and Miscellaneous Public Improvements.					
32	50—Civil Works	2,47,10,000	7,12,000	2,54		
	J-Miscellaneous.	online to the		- 100		
		1 77 02 000				
33	54—Famine	1,77,92,000		1,77,		
34	54B—Privy Purses and Allowances of Indian Rulers.	1,01,000		1,		
1	55—Superannuation Allowances and Pensions.	79,38,000	1,28,000	80.		
	JJ—Miscellaneous Capital Account within the Revenue Account.					
35	55A—Commutation of Pensions financed from Ordinary Revenues.					
	JJ—Miscellaneous Capital Account outside the Revenue Account.					
	83—Payments of commuted value of pensions.	4,43,000	9,000	4.		
100	Total—Grant No. 35	83,81,000	1,37,000	85		
	83—Payments of commuted value of pensions.					

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	and the second	Snms not exceeding.		
rant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
	J—Miscellaneous.	Abrilla Ulfrage		
36	56—Stationery and Printing	40,78,000		40,78,000
37	57—Miscellaneous—Miscellaneous			
38	57—Miscellaneous—Contributions	68,75,000	11,46,000	80,21,000
ſ	57—Miscellaneous—Other Miscellaneous expenditure.	80,88,000		80,88,000
39	JJ—Miscellaneous Capital Account outside the Revenue Account.	esta distingi Richardo esta		
	82—Capital Account of other State Works outside the Revenue Account.	3,47,58,000		3,47,58,000
	Total—Grant No. 39	4,28,46,000		4,28,46,000
		City Style	Action to the	insent by the
	E—Debt Services.			
1	22—Interest on Debt and other obligations —Expenditure on displaced persons.	des. c is	1,25,000	1,25,000
	J-Miscellaneous.	-	on the state of	
	57—Miscellaneous—Expenditure on displaced persons.	-3,14,96,000		-3,14,96,000
	JJ-Miscellaneous Capital Account out- side the Revenue Account.			
40	82—Capital Account of other State Works outside the Revenue Account—Expen- diture on displaced persons.	1,82,06,000	3,000	1,82,09,000
	Public Debt.	- 1010		हत्त्व स्थान
	Loans for displaced persons	1415 * 0. 600	10,00,000	10,00,000
	Loans and Advances by State Govern- ment.			
	Loans and Advances bearing interest— Loans and Advances to displaced persons.	2,04,06,000	•	2,04,06,000
	Total—Grant No. 40	71,16,000	11,28,000	82,44,000

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	Salt set to a ven many	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Con- solidated Fund.	Total
	E—Debt Services.	Rs.	Rs.	Rs.
-	22—Interest on Debt and other obligations —Community Development Projects.		4,92,000	4,92
	M—Extraordinary Items. 63B—Community Development Projects, National Extension Service and Local Development Works.	1,06,29,000		1,06,29,
	JJ—Miscellaneous Capital Account out- side the Revenue Account,			
41	82—Capital Account of other State Works outside the Revenue Account—Com- munity Development Projects.	11,36,000		11,36
	Public Debt. Loans for Community Development Projects.		5,87,000	5,87,
	Loans and Advances by State Govern- ment.			
l	Loans and Advances under Community Development Projects.	14,85,000	13:0°	14,85,
	Total—Grant No. 41	1,32,50,000	10,79,000	1,43,29,
	M—Extraordinary Items.			
42	63—Extraordinary charges in India	1,02,11,000	A Property of	1,02,11,
43	64C—Prepartition Payments	4,40,000	•	4,40
X	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
44	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account— Damodar Valley Project.	2,86,92,000		2,86,92
45	81—Capital Account of Civil Works outside the Revenue Account.	4,62,35,000		4,62,38

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		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.
	J—Miscellaneous.	Rs.	Rs.	Rs.
ſ	XLVIA—Receipts from Road and Water Transport Schemes—Working expenses.	1,38,51,000	3,29,000	1,41,80,000
46	JJ-Miscellaneous Capital Account outside the Revenue Account. 82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	26,56,000		26,56,000
	Total—Grant No. 46	1,65,07,000	3,29,000	1,68,36,000
47	85A—Capital Outlay on State Schemes of Government Trading.	1		1
	Public Debt.			
Ç	Floating Debt			
48	Loans from Reserve Bank of India			••
ł	Loans from Union Government	••	1,25,83,000	1,25,83,000
	Total—Grant No. 48		1,25,83,000	1,25,83,000
	Loans and Advances by State Govern- ment.			
49	Loans and Advances by State Government	2,61,90,000	•	2,61,90,000
	Grand Total	57,03,81,001	5,40,63,000	62,44,44,001